GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA UNSTARRED QUESTION NO. 3405 TO BE ANSWERED ON 12.07.2019

Tiger Projects

3405. SHRI B.Y. RAGHAVENDRA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to expand the tiger projects and sanctuaries in the country;
- (b) if so, the details thereof, State-wise;
- whether the Government has prepared any action plan for the relocation/rehabilitation of the people including tribals displaced from tiger reserve/sanctuaries/national parks in various States of the country as a result thereof;
- (d) if so, the details of the action plan thereof; and
- (e) the number of people relocated during the last three years, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) & (b) Based on advise of the National Tiger Conservation Authority (NTCA), States send proposals of notifying areas as a Tiger Reserve, which is then approved "in-principle" by the NTCA and finally recommended to the States which notify a tiger reserve as per section 38 V of the Wildlife (Protection) Act, 1972.

Advise has been given to States to notify the following areas as tiger reserves:

- (i) Mhadei Wildlife Sanctuary (Goa)
- (ii) Srivilliputhur Grizzled Giant Squirrel / Megamalai Wildlife Sanctuaries / Varushanadu Valley (Tamil Nadu)
- (iii) Dibang Wildlife Sanctuary (Arunachal Pradesh)
- (iv) Cauveri-Malai-Mahadeshwara Hills Wildlife Sanctuary (Karnataka)
- (v) Nandhaur Wildlife Sanctuary (Uttarakhand)
- (vi) Bhoramdeo Wildlife Sanctuary (Chhattisgarh)
- (vii) Karbi Anglong Wildlife Sanctuary (Assam)
- (viii) Ratapani Wildlife Sanctuary (Madhya Pradesh)

In-principle approval has been accorded by the National Tiger Conservation Authority for creation of new tiger reserves, and the sites are:

- (i) Sunabeda Wildlife Sanctuary (Odisha)
- (ii) Guru Ghasidas National Park (Chhattisgarh)
- (c) & (d) The National Tiger Conservation Authority (Normative Standards of Tourism Activities and Project Tiger) Guidelines, 2012' issued under section 38 O (1) (c) of the Wildlife (Protection) Act, 1972 has an incentivized voluntary village rehabilitation plan

which is funded under the ongoing Centrally Sponsored Scheme of Project Tiger on receipt of proposal from the States. As mandated by section 38 V (5) of the Wildlife (Protection) Act, 1972, as amended in 2006, the National Tiger Conservation Authority has institutionalized a process of *voluntary village relocation*, details of which are as follows:

- Option I Payment of the entire package amount (Rs. 10 lakhs per family) to the family in case the family opts so, without involving any rehabilitation and relocation process by the Forest Department.
- **Option II** Carrying out relocation and rehabilitation of village from protected area and tiger reserve by the Forest Department.
 - (i) In case of option I, a monitoring process involving the District Magistrate of concerned District would be ensured so that the villagers rehabilitate themselves with the package money provided to them. In this regard, a mechanism involving handholding, preferably by external agencies should also be ensured, while depositing a considerable portion of the amount in the name of the beneficiary in a nationalized bank for obtaining income through interest generated.
 - (ii) In case of option II, the package (per family) is as below, at the rate of Rs. 10 lakhs per family, namely:

| (a) | Agriculture land procurement (2 hectare) and development | : | 35% of the total package |
|-----|---|---|--------------------------|
| (b) | Settlement of rights | : | 30% of the total package |
| (c) | Homestead land and house construction | : | 20% of the total package |
| (d) | Incentive | : | 5% of the total package |
| (e) | Community facilities commuted by the family (access road, irrigation, drinking water, sanitation, electricity, telecommunication, community center, religious places of worship, burial and cremation ground) | : | 10% of the total package |

Based on receipt of a detailed proposal from the State, financial assistance is provided for the above packages.

(e) The total number of families relocated from core/critical tiger habitats, State-wise, is at **Annexure-I**.

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 3405 ON TIGER PROJECTS DUE FOR REPLY ON 12.07.2019

Number of families relocated from core/critical tiger habitats (CTH), State-wise, under the Centrally Sponsored Scheme of Project Tiger

| S. No. | Name of the State | Name of the Tiger Reserve | No. of Families in the notified Core (CTH) | No. of Families relocated from the notified Core (CTH) since the inception of the Project Tiger | No. of Families remaining inside the core (CTH) |
|----------------------------|---|---|---|--|--|
| 1 | Andhra Pradesh | Nagarjunsagar-Srisailam | 1731 | 0 | 1731 |
| 2 | Arunachal Pradesh | Namdapha | 77 | 0 | 77 |
| 3 | Arunachal Pradesh | Pakke | 0 | 0 | 0 |
| 4 | Assam | Kaziranga | 0 | 0 | 0 |
| 5 | Assam | Manas | 0 | 0 | 0 |
| 6 | Assam | Nameri | 0 | 0 | 0 |
| 7 | Bihar | Valmiki | 0 | 0 | 0 |
| 8 | Chhattisgarh | Achanakmar | 3553 | 249 | 3304 |
| 9 | Chhattisgarh | Indravati | 1440 | 0 | 1440 |
| 10 | Chhattisgarh | Udanti-Sitanadi | 4877 | 0 | 4877 |
| 11 | Jharkhand | Palamau | 633 | 0 | 633 |
| 12 | Kamlang | Arunahcla Pradesh | 0 | 0 | 0 |
| 13 | Karnataka | Bandipur | 0 | 0 | 0 |
| 14 | Karnataka | Bhadra | 513 | 431 | 82 |
| 15 16 17 18 19 | Karnataka Karnataka Karnataka Kerala Kerala | Biligiri Ranganatha Swamy Temple Dandeli-Anshi Nagarhole Parambikulam Periyar | 396 3910 1803 0 | 0 0 496 0 | 396 3910 1307 0 |
| | | | | - | |
| 20 | Madhya Pradesh Madhya Pradesh | Bandhavgarh Kanha | 1957 1918 | 337 1870 | 1620 48 |
| | · · | | | | |
| 22 | Madhya Pradesh | Panna | 2514 | 983 | 1531 |
| 23 | Madhya Pradesh | Pench | 0 | 0 | 5137 |
| | Madhya Pradesh | Sanjay-Dubri | 5137 | 0 | 3137 |
| 25 | Madhya Pradesh | Satpura | 4110 | 2772 | 1338 |
| 26 | Maharashtra | Melghat | 6052 | 2952 | 3100 |
| 27 | Maharashtra | Pench | 118 | 0 | 118 |
| 28 | Maharashtra | Sahayadri | 2534 | 1646 | 888 |
| 29 | Maharashtra | Tadoba-Andhari | 1095 | 455 | 640 |
| 30 | Maharashtra | Nawegaon-Nagzira | 0 | 0 | 0 |
| 31 | Maharashtra | Bor | 0 | 0 | 0 |
| 32 | Mizoram | Dampa | 227 | 227 | 0 157 |
| 33 | Odisha | Satkosia Similipal | 157 287 | 116 | 171 |
| 21 | | 1 3000000 | 1 40/ | 110 | 1/1 |
| 34 | Orang | * | Ω | 0 | 0 |
| 35 | Orang | Assam | 0 | 0 | 0 |
| | | * | 0 0 1785 | 0 0 1238 | 0 0 |

| 39 | Tamil Nadu | Anamalai | 1738 | 0 | 1738 |
|----|---------------|----------------------|-------|-------|-------|
| 40 | Tamil Nadu | Kalakad-Mundanthurai | 527 | 0 | 527 |
| 41 | Tamil Nadu | Mudumalai | 546 | 19 | 527 |
| 42 | Tamil Nadu | Sathyamangalam | 0 | 0 | 0 |
| 43 | Telangana | Kawal | 2752 | 0 | 2752 |
| 44 | Telangana | Amrabad | 0 | 0 | 0 |
| 45 | Uttar Pradesh | Dudhwa | 1056 | 0 | 1056 |
| 46 | Uttar Pradesh | Pilibhit | 0 | 0 | 0 |
| 47 | Uttarakhand | Corbett | 181 | 0 | 181 |
| 48 | Uttarakhand | Rajaji | 0 | 0 | 0 |
| 49 | West Bengal | Buxa | 1229 | 0 | 1229 |
| 50 | West Bengal | Sundarbans | 0 | 0 | 0 |
| | Total | | 57386 | 14441 | 42398 |